

1	2	3	4	5	6	7	8	9	10
30. Daman and Diu	-	-	-	369	73	1739	4.78	2191	5.80
31. Lakshadweep	-	-	-	-	-	-	-	-	-
32. Pondicherry	-	-	-	14231	5.49	4310	7.67	18941	15.32
Total		729041	915.07	7800267	6939.96	8376570	9386.60	19667415	20898.31

* Includes figures of D and N Haveli and Daman and Diu

Includes figures of Lakshadweep.

\$ Includes figures of Chandigarh.

+ Includes figures of Pondicherry.

* Includes figures of A and N Island.

STATEMENT - II

Allocation of Mahila Samridhi Yojana

1.	1993-94	Rs. 10.50 Crores
2.	1994-95	Rs. 50.00 Crores
3.	1995-96	Rs. 60.00 Crores
4.	1996-97	Rs. 60.00 Crores.

[English]

Violation of Patent Act

1415. PROF. AJIT KUMAR MEHTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether certain multinational drug companies have brought to the Government's notice piracy and marketing of their products by the Indian companies in gross violation of the Patents Act;

(b) if so, the details thereof; and

(c) the action taken against the companies involved in the duplication of formulations, their false labelling and illegal marketing in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No such report has been received by the Government.

(b) and (c). Does not arise in view of 'a' above.

Honorarium to Anganwadi Workers

1416. SHRI V.M. SUDHEERAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the honorarium being paid to the Anganwadi workers and helpers is very meagre; and

(b) if so, whether the Government propose to take necessary steps to enhance the rate of honorarium for the Anganwadi Workers and helpers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : (a) and (b). The Anganwadi workers and helpers are voluntary part-time

workers and are selected from the local community itself to the extent possible, and are paid a fixed amount of honorarium as an incentive for the voluntary efforts put in by them. This honorarium paid to the Anganwadi workers ranges from Rs. 350/- p.m. to Rs. 450/- p.m. and Rs. 200/- p.m. to helpers. The honorarium was last revised in October, 1992.

World Bank Aid for AIDS Control

1417. SHRI VIJAY GOEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of World Bank Aid sanctioned to this country for the control of AIDS during the last three years;

(b) whether the major portion of this aid has not been utilised for the purpose for which it was given; and

(c) if so, the reasons therefore and the action the Government propose to take for the fuller utilisation of the World Bank aid for the control of AIDS?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per the agreement signed by Government of India with the International Development Agency, World Bank has committed a credit of US \$ 84 million for the prevention and control of HIV/AIDS in India.

(b) and (c). The World Bank disburse the credit against the expenditure incurred on AIDS Control Programme. The funds earmarked for this programme are non-divertible.

Coast Guard at Jakhau Port in Gujarat

1418. DR. VALLABH BHAI KATHIRIA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government propose to start coast guard station at Jakhau Port near Karachi on Kutch Border in Gujarat; and

(b) if so, the steps taken by the Government to increase the facilities at Jakhau keeping in view the national security?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) The proposal to start coast guard station at Jakhau is envisaged in the current Coast Guard Development Plan. Presently, Coast Guard carries out surveillance in the area from Okha port (which is nearest Coast Guard station from Jakhau).

[Translation]

Purchase of Parachutes for Indian Army

1419. DR. RAMESH CHAND TOMAR :
SHRI RADHA MOHAN SINGH :
SHRI DEVI BUX SINGH :
SHRI I.D. SWAMI :
SHRI GANGA CHARAN RAJPUT :

Will the Minister of DEFENCE be pleased to state:

(a) whether a deal was reached with a foreign company for the purchase of parachutes for Indian Army and a few consignments thereof were also despatched by the company.

(b) if so, whether quality of the above parachutes were better than those of indigenously manufactured parachutes;

(c) if not, the reasons in detail for granting permission for above purchase without trial of the above said parachutes;

(d) whether the Government have cancelled the purchase order given to the said company; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). A contract was concluded with M/s GQ Parachutes, UK, for procurement of 1000 Nos. of low level man carrying parachutes, which have been supplied by the firm. Such parachutes were not manufactured in India at that time. The selection of the UK supplier was made after evaluating the parachutes of foreign firms and based on the lower price. Defects were noticed in the Parachutes during receipt inspection and action is being taken for repair/replacement as per the terms of the contract. Also the warranty Bonds given by the foreign firm have been encashed.

[English]

Recommendations made by Committee on Territorial Army

1420. SHRI MANORANJAN BHAKTA :
SHRI MADHAVRAO SCINDIA :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have since taken any

action on the recommendations of the Third Territorial Army Review Committee:

(b) if so, the details thereof;

(c) the reasons for delay in arriving at firm decisions for imparting a more effective role in matters of providing internal security and containing and curbing terrorism and other parochial forces, in the light of the said recommendations;

(d) whether all branches of Army, Naval and Air Force would also be upgraded as recommended by the Territorial Army Review Committee; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). The Report of the TA Review Committee headed by Shri K.P. Singh Deo which was submitted to the Government on 6th August, 1996 has been circulated to the various Departments of the Central Government and also to the different wings of Armed Forces for eliciting their views on the various recommendations. A final decision in the matter can be taken only after such examination is completed.

Engineering Colleges

1421. PROF. P.J. KURIEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of engineering colleges recognised by All India Council for Technical Education during the last five years;

(b) the details of colleges out of them inspected so far and found below standards alongwith details of that were found lacking; and

(c) the steps taken to upgrade the standard of these colleges?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) During the last four years All India Council for Technical Education (AICTE) has approved 213 engineering colleges. Till 1992-93 the Council had approved 254 technical institutes both engineering and pharmacy degree level colleges.

(b) Two colleges, namely, Islamiah Institute of Technology, Bangalore and Shri Mahatma Basweshwar Society's College of Engineering, Latur were found to be below standard after inspection.

(c) The deficiencies noticed are communicated to the Institutes concerned by the Inspecting Team/Expert Committee of AICTE, which also guides them to overcome their shortcomings and helps them to remove deficiencies.